

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
SOUTH REGIONAL BENCH AT HYDERABAD
BENCH - DB
COURT - I**

Application(s) Involved:

C/Early Hearing/30625/2018 in C/25187/2013-DB

Vasudha Pharma Chem Ltd

Appellant(s)

Versus

**Commissioner of Customs,
Hyderabad - Customs**

Respondent(s)

Appearance:

Mr C.H. Nageshwara Rao, Adv for the Appellant.

Mr C. Mallikarjuna Reddy, A.R. for the Respondent.

CORAM:

HON'BLE Mr. M.V.Ravindran, MEMBER (JUDICIAL)

HON'BLE Mr. P. Venkata Subba Rao, MEMBER (TECHNICAL)

Date of Hearing: 28/01/2019

Date of Decision: 28/01/2019

Stay Order/Misc Order No: 30059 / 2019

[Order per: M.V.Ravindran.]

This application is filed for out-of-turn hearing of appeal No C/25187/2013.

2. After hearing both sides and on perusal of records, we find that the issue in this appeal may be covered by the earlier decisions. Accordingly, application for out-of-turn hearing of appeal is allowed and Registry is directed to list the matter for disposal on 27.02.2019.

(Order pronounced and dictated in open court)

**P. Venkata Subba Rao
MEMBER (TECHNICAL)**

**M.V.Ravindran
MEMBER (JUDICIAL)**

neela reddy

